

**HIGH COURT OF DELHI: NEW DELHI**  
**(GENERAL ADMN.-I BRANCH)**

No. 241 /Genl.-I/G-I/DHC  
Dated: 28 .02.2022

**CIRCULAR**

Despite instructions issued vide Circular bearing No. 2453/Genl.-I/G-I/DHC dated 24.12.2021, it has come to notice that some of the Advocates/Litigants/Staff/Police & CRPF Personnel are still feeding stray animals like monkeys & dogs within this court complex.

All the Advocates/Litigants/Staff members/Police & CRPF Personnel of this Court are therefore, once again directed to strictly refrain from feeding the stray animals like monkeys & dogs within this Court Complex.

*Sd/-*  
(Javed Khan)  
Deputy Registrar (Genl.-I)  
For Registrar General

3092-3102  
Endst. No. \_\_\_\_\_/Genl.-I/G-I/DHC

Dated: 28.02.2022

Copy forwarded for information and necessary action to:-

- 1) All Registrars/OSD/Coordinator, DIAC.
- 2) Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 3) Joint Registrar-cum-PA to Registrar General.
- 4) The Hony. Secretary, Delhi High Court Bar Association with the request to bring the content of the Circular to the notice of all the advocates/clerks.
- 5) All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/Admn. Officer (Judl.).
- 6) All Private Secretaries/Court Masters are requested to bring the contents of the Circular to the staff working under their control.
- 7) Joint Director (IT) with the request to upload the instant circular on the internet/intranet of this Court.
- 8) The ACP (Security), with the request to direct the security personnel to keep a strict vigil & ensure compliance.
- 9) The Asst. Commandant, CRPF with the request to direct the security personnel to keep a strict vigil & ensure compliance.
- 10) AOJ (Caretaking).
- 11) Notice Board.

*Advocate*  
Admn Officer (Judl.) (Genl.-I)